

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
LOK SABHA

UNSTARRED QUESTION NO- 3357

TO BE ANSWERED ON MONDAY, AUGUST 09, 2021/SRAVANA 18, 1943 (SAKA)

GST TARGETS

3357. SHRI THIRUNAVUKKARASAR SU:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Goods and Services Tax (GST) collection has drastically reduced in the last few months particularly since March 2020;
- (b) if so, the details thereof during the last two years including its targets/shortfall, quarterly-wise;
- (c) the targets made for the collection during the year and whether any steps have been taken to attain the fixed targets;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) whether input tax credit of GST has also been reported recently and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) & (b) The GST collection fell after March, 2020 due to the economic impact of pandemic but started rising again from September, 2020 and touched the highest collection ever of Rs.1.4 lakh crore in April, 2021. The estimates to tax revenues, including GST are finalized during annual budget taking economic factors into account before the commencement of the financial year and are then revised during the next budget cycle near the close of the year. The estimates are for the whole financial year and not for every quarter. The details of net Goods & Services Tax (GST) revenue collections & estimates for 2019-20 & 2020-21 are as under:

In Rs. Crore

Tax Head	2019-20			2020-21		
	RE	Revenue Collection	% of RE achieved	RE	Revenue Collection [P]	% of RE achieved
Net GST (CGST + IGST + Compensation Cess)	6,12,327	5,98,748	97.8%	5,15,100	5,48,748	106.5%

Source: Receipt Budget; PrCCA (CBIC) [P]=Provisional

(c) & (d) The details of estimates for net GST collection for the current fiscal year are as under:

In Rs. Crore

Tax Head	2021-22		
	BE	Revenue Collection [April-June] [P]	% of BE achieved till June, 2021
Net GST (CGST + IGST + Compensation Cess)	6,30,000	1,67,837	26.6%

Source: Receipt Budget; PrCCA (CBIC) [P]=Provisional

Government has been making concerted efforts to raise tax revenue collections which inter-alia includes GST rate rationalization to improve tax compliance, e-invoice system, mandatory e-filing and e-payment of taxes, penalty for delayed payment, extensive use of third-party sources such as State VAT Department, Income Tax etc. for compliance verification, regular enforcement & compliance verification of tax returns, taxpayer education and media campaign etc.

Further system based analytical tools and system generated red flag reports are being shared with Central as well as State Tax authorities to take action against tax evaders. E-way bill squads have been activated for the purposes of random verification of the goods in transit.

(e) Under GST, taxpayers are required to self-assess their ITC (Input Tax Credit) and report the same while filing return in FORM GSTR-3B. The eligibility and conditions for availing ITC is provided under Section 16 of CGST Act, 2017.
